

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 168/TL/2024**

- Subject : Application under Section 14 of the Electricity Act, 2003 read with Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of Transmission Licence and other related matter) Regulations, 2009 for grant of separate Transmission Licence to POWERGRID KPS2 Transmission System Limited for Interconnection of RE developer's Dedicated Transmission Line at Khavda Pooling Station-2 (KPS-2) under Regulated Tariff Mechanism mode.
- Date of Hearing : **4.7.2024**
- Coram : Shri Jishnu Barua, Chairperson  
Shri Arun Goyal, Member  
Shri Ramesh Babu V., Member
- Petitioner : POWERGRID KPS2 Transmission System Limited (PKTSL).
- Respondent : Central Transmission Utility of India Limited (CTUIL) and Ors.
- Parties Present : Shri G. Vijay, PKTSL  
Shri Ranjeet Singh Rajput, CTUIL  
Shri Shashank Singh, RECPDCL

**Record of Proceedings**

At the outset, the representative of the CTUIL sought additional time to file the details/information as called for by the Commission vide Record of Proceedings for the hearing dated 22.5.2024. Considering the said request, the Commission permitted CTUIL to file the said details/ information on the affidavit within two weeks.

2. The Petition will be listed for the hearing on **25.7.2024**.

**By order of the Commission**  
**Sd/-**  
**(T.D. Pant)**  
**Joint Chief (Law)**